

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

CP-123/2002 in
OA-3332/2001

New Delhi this the 6th day of March, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)
Hon'ble Sh. Govindan S. Tampi, Member(A)

Sh. Mohan Chandra,
S/o Sh. Devi Datt,,
R/o 69-C, Pocket 6, MIG Flats,
Mayur Vihar, PHase-III,
New Delhi-96.

.... Applicant

(through Sh. S.K. Jha, Advocate)

Versus

1. Lt. Cdr. Sh. Anil Rathore,
Directorate of Manpower Planning &
Recruitment (Publicity Section)
Room No. 32, 'A' Wing,
Sena Bhawan,
New Delhi-11.

2. Sh. Om Prakash,
Petty Officer,
Directorate of Manpower Planning &
Recruitment (Publicity Section)
Room No.32, 'A' Wing,
Sena Bhawan,
New Delhi-11.

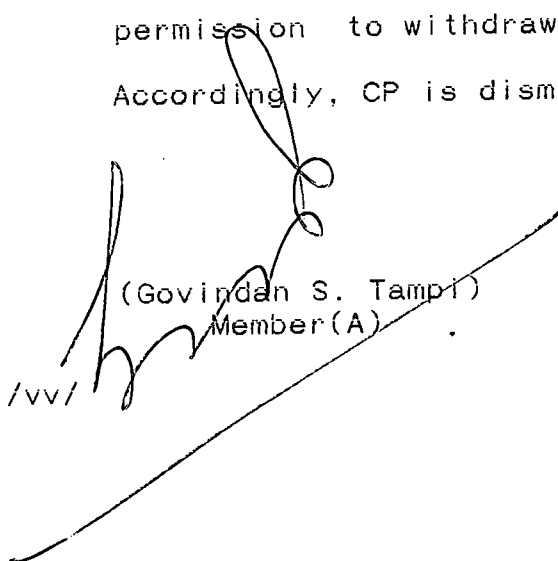
.... Respondents

ORDER (ORAL)


Hon'ble Dr. A. Vedavalli, Member(J)

Heard.

Learned counsel for the petitioner seeks
permission to withdraw CP-123/2002. Permission granted.
Accordingly, CP is dismissed as withdrawn.


(Govindan S. Tampi)
Member(A)

/vv/


(Dr. A. Vedavalli)
Member(J)